Declaration of Assets and Liabilities

				rear Action in the same of
ANJALI KI	MAR	J, soп	/da	ughter/wife of AMOD PRASAD,
25	years,	belonging	to	BIHAR VIDHAW SABHA SACHIWALAYA
		0=0-0		

2020-21

give herein below the details of the asymptotic and presently working as

give herein below the details of the asymptotic myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating given)

Sr. Description Self
No.

(i) Cash 2,000 service and presently working as REPORTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of

1,.

ged.....

(Assets in joint name indicating the extent of joint ownership will also have to be

1	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
- American	(1)	Cash	2,000	*			
レー	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	R·s- 7250				
	(âli)	Bonds, Debentures and Shares in companies	NIL			2	
The Management of the Control of the	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 103213/- YEARIY				
	(v)	Motor Vehicles (details of make, etc.)	NIL				
	(vi)	Jewellery (give details of weight and value)	NIL				
	(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

				7777 6 27		
also	have	to	be	ind	icated	1

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL			Ji'	
(₹v)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	NtL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	WIL 7/8	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL /
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL
	(f) Other dues, if any	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-3JO UPK4872R
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL
	(iii) Sales Tax (Only in case of proprietary business)	MIL
	(iv) Property Tax	NIL

Personal Detail

Gender :- F (M/F) Date of Birth :- 0 6 0 1 1 9 9 5 (DD/MM/YM Class/Group :- B (A/B/C) Cadre :- BIHAR VIOHAN SARMA SACHTWALAYA (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	I hereby o knowledge and be		that the above details are true to the best of my
Gender :- F (M/F) Date of Birth :- 0 6 0 1 1 9 9 5 (DD/MM/YY) Class/Group :- B (A/B/C) Cadre :- BIHAR VIOHAL SABHA SACHTWALAYA (Full Name e.g. B.A.SBihar Administrative Service,	Home District	;-	NALANDA
Gender :- F (M/F) Date of Birth :- 0 6 0 1 1 9 9 5 (DD/MM/YM Class/Group :- B (A/B/C) Cadre :- BIHAR VIOHAL SARMA SACHIWALAYA			B.S.S Bihar Secretariat Service etc.)
Gender :- F (M/F) Date of Birth :- 0 6 0 1 1 9 9 5 (DD/MM/YY) Class/Group :- B (A/B/C) Cadre :- (A/B/C)			
Gender :- F (M/F) Date of Birth :- 0 6 0 1 1 9 9 5 (DD/MM/YY) Class/Group :- 0	Cadre	:-	
Gender :- F (M/F) Date of Birth :- [-] (M/F)	Class/Group	:-	(A/B/C)
111104300055	Date of Birth	1=	06011995 (DD/MM/YYYY)
111104360655	Gender	:-	F (M/F)
GPF/CPF/PRAN No. :- 11110 4 0/ 0/75	GPF/CPF/PRAN No.	:-	111104960635

Signature ... AnJali Kumasa

Name of Employee: A.NJA.L1... KUMARI...

Designation: REPORTER Place: PATNA

Date: 10 |02 | 2021 Department: BIHAR VI DHAW SARHIWA LAYA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.